

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

19/02/2019

O.A./260/483/2008

DR EDNA ANTONY

-V/S-

INDIAN COUNCIL OF AGRICULTURAL RESEARCH

ITEM NO:42

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr. S.B. Jena

Notes of The Registry	Order of The Tribunal	
	Heard Mr. S.B. Jena, Ld. Counsel for the Respondents. No one is present on behalf of the applicant. O.A. is therefore dismissed for non prosecution on the part of the applicant. Registry is directed to send a copy of this order to the applicant by Registered Post/Speed Post.	
	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
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